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OA 30/06

Notes of the Registry

Orders of the Tribunal

Notice issued
to all resps.

16/01/06

16/01/06
SD (J)

A memo
has been filed
for withdrawal
of the OA (Flag A)
for orders.

1/3

Benegal

On 27.02.06

Copies of order
sent to all
resps.

Copies of said
order prepared for
Counsel for both
sides.

13/03

13/03/06
SD (J)

Order dated 02.03.06

A memo dtd. 27.02.06 has been filed on behalf of the Applicant seeking permission to withdraw this case. A copy of the said memo has already been served on Mr. R.C. Rath, Id. Standing Counsel for the Railways.

Heard. The prayer for withdrawal of this O.A. No. 30/06 is hereby allowed.

Accordingly, this O.A. 30/06 stands dismissed having been withdrawn.

Send copies of this order to the Applicant and to the Respondents in the address given in the O.A. Free copies of this order be also given to Ms. A. Nayak, Id. Counsel appearing for the Applicant and to Mr. R.C. Rath, Id. Standing Counsel for the Railways.

Yeddi
02/03/06
Member (J)